ৰিত্ম হাৰিল

*१४८५. सेठ गोविन्द दास ः क्या सिचाई तथा विद्युत् मंत्री यह बताने की रूपा करेंगे कि नगरों कौर गांवों में बिजली की तलनात्मक प्रति व्यक्ति खपत कितनी है ?

The Deputy Minister of Irrigation and Power (Shri Hathi): No separate figures of consumption of electricity in towns and villages are available.

FORD FOUNDATION TEAM

*1486. Shri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to refer to the replies given to Starred Question No. 976 on the 9th December, 1954 and the Government Resolution dated the 7th June, 1954, regarding the recommendations made by the Ford Foundation International Planning Team on Small Industries and state the decisions on and the progress made in the implementation of the remaining recommendations of the Team?

The Minister of Commerce (Shri Karmarkar): The remaining recommendations are still under consideration.

SECOND FIVE YEAR PLAN

*1437. Shri N. M. Lingam: Will the Minister of Planning be pleased to state whether any time-table has been fixed for the submission of various plans by the States to the Planning Commission for inclusion in the Second Five Year Plan and for consideration thereof by Parliament?

The Deputy Minister of Planning (Shri S. N. Mishra): The programme for the formulation of the second fiveyear plan is at present under the consideration of the Planning Commission.

TRANSFER OF POPULATION

*1491. Shri C. R. Iyyunni: Will the Minister of Planning be pleased to state whether the Planning Commission propose to settle some people from the densely populated areas in sparsely populated areas to relieve congestion in the former areas?

The Deputy Minister of Planning (Shri S. N. Mishra): A small beginning has been made in settling persons from densely-populated to less denselypopulated areas. There are two schemes for this at present:

(1) settlement of 500 families from Travancore-Cochin on the Central Mechanised Farm at Bhopal; and

(2) settlement of 8,000 Travancore-Cochin families on 50,000 acres of grasslands in that State.

THE BRAHMAPUTRA

•1495. Shri L. Jogeswar Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have received any memoranda from the Government of Assam containing proposals for the taming of the river Brahmaputra;

(b) if so, what are the main suggestions; and

(c) the financial commitment of the Government of India in this connection and the share to be borne by the Government of Assam?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) No, Sir.

(b) and (c). Do not arise.

TEA INDUSTRY IN KANGRA

*1498. Shri Bheekha Bhai: Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 28 on the 15th November, 1954 and state:

(a) the amount of financial assistance asked for by the Punjab Government under the scheme submitted to the Central Government; and

(b) the items for which the financial assistance has been asked for?

The Minister of Commerce (Shri Karmarkar): (a) Rs. 75,171.